## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/284/ (IB)/2017

NAME OF THE PETITIONER(S)

: R.BALASUBRAMANIAN

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1-1: len cholor

A. g. SENTHIC REMAR

1 esponses

## **ORDER**

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions. Time extended at their request. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy

Member (Judicial)

bc